

ORISSA HIGH COURT

FILING REPORT AS ON :02/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/000001/2023	PAPUNI @ HRUSIKESH MALLIK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	PATTAMUNDAI /206 /2022 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI(Kendrapara) GR/0000206/2022
2	BLAPL/000002/2023	SUSANTA SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /186 /2022 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000099/2022
3	BLAPL/000003/2023	ARCHANA NAG VS STATE OF ODISHA	PRABHU PRASANNA BEHERA VS	NAYAPALLI P.S. /646 /2022 J.M.F.C. (III) BHUBANESWAR(Khordha) CT/0005972/2022
4	BLAPL/000004/2023	SAFIKUL SK.@KHOKAN VS STATE OF ODISHA	RITA SINGH VS	SPL.TASK FORCE /35 /2021 3RD ADDL. DISTRICT JUDGE,CUTTACK(Cuttack) Spl/0000029/2021
5	BLAPL/000005/2023	SUMANTA MAHARANA VS STATE OF ODISHA	ARJEET MISHRA VS	KALINGA NAGAR /224 /2022 PRESIDING OFFICER,DESIGNATED COURT(Cuttack) CT/0000013/2022
6	BLAPL/000006/2023	DEBANANDA TANDI VS STATE OF ODISHA	JAGABANDHU SAHU VS	LOISINGHA(BOLANGIR) /136 /2022 DISTRICT & SESSIONS JUDGE,BOLANGIR(Balangir) SC/0000098/2022
7	BLAPL/000007/2023	SANTOSH ROUT VS STATE OF ODISHA	JAGABANDHU SAHU VS	BOLANGIR TOWN /526 /2022 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000093/2022
8	BLAPL/000008/2023	ROHITA BAG VS STATE OF ODISHA	SARAT KUMAR JENA VS	/ /0 SPECIAL JUDGE,BARGARH(Bargarh) Spl/0000085/2022
9	BLAPL/000009/2023	KRUSHNA @ RAKESH KISAN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BONAI /97 /2019 SPECIAL JUDGE, SUNDARGARH(Sundargarh) Spl/0000078/2019
10	BLAPL/000010/2023	RAMAKANTA SABAR VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	/ /0 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) 2(A)CC/0000021/2022
11	BLAPL/000011/2023	KORESHU GAMANGA @ KURESHU GAMANGO VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	PATTAPUR (ASKA) /302 /2020 1ST A.D.J.,BERHAMPUR(Ganjam) Spl/0000049/2020

ORISSA HIGH COURT

FILING REPORT AS ON :02/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	BLAPL/000012/2023	BRAJA BATHILA @ BRAJA BATHILIA VS STATE OF ODISHA	S.S.RAY 2 VS	CHANDRAPUR /25 /2021 A.D.J., GUNUPUR(Rayagada) TR/0000074/2021
13	BLAPL/000013/2023	CHANDAN KUMAR MAJHI VS STATE OF ODISHA	SURESH KUMAR JENA VS	RAGHUNATHPALI /280 /2022 S.D.J.M.,PANPOSH(Sundargarh) GR/0001748/2022
14	BLAPL/000014/2023	ALOK SAHU VS STATE OF ODISHA	SRINIVAS MOHANTY VS	BUGUDA /588 /2022 J.M.F.C,BUGUDA(Ganjam) GR/0000575/2022
15	BLAPL/000015/2023	ASUTOSH PARIDA VS STATE OF ODISHA	SRIKANTA PANDA VS	CHANDRASEKHARPUR /417 /2022 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) TR/0000482/2022
16	BLAPL/000016/2023	DIPU @ DIPAK KUMAR PALEI VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	BANAPUR P.S. /355 /2022 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) GR/0000321/2022
17	BLAPL/000017/2023	RAHUL KUMAR NAYAK @ MEGHANADA NAIK VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	BHAWANIPATNA SADAR /358 /2022 FTSC, BHAWANIPATNA(Kalahandi) Spl/0000100/2022
18	BLAPL/000018/2023	CHANDRA KIRAN PINGUA @ DAMU @ SUMIT VS STATE OF ODISHA	ALOK KUMAR PANDA VS	BAMBARI /176 /2022 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000409/2022
19	BLAPL/000019/2023	JOGESWAR PRADHAN VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	KANDHEIGOLE /104 /2018 DISTRICT AND SESSIONS JUDGE,DEOGARH(Debagarh) ST/0000092/2018
20	BLAPL/000020/2023	THENGU @ SAMIRA NAYAK @ SAMEER NAYAK VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	BALIMI /217 /2022 S.D.J.M.,HINDOL(Dhenkanal) GR/0000620/2022
21	BLAPL/000021/2023	RAMESH BARIK VS STATE OF ODISHA(VIG.)	ABHILASH MISHRA VS	/ /0 ASST. SESSIONS JUEGE,SONEPUR(Sonepur) SC/0000068/2022
22	BLAPL/000022/2023	SANDIP HARICHANDAN VS STATE OF ODISHA	PRONOY MOHANTY VS	LAXMISAGAR P.S. /367 /2022 () //
23	BLAPL/000023/2023	RAM SHRIRAM PATHADE	BISHNU PRASAD PRADHAN	EOW,BHUBANESWAR /9 /2022

ORISSA HIGH COURT**FILING REPORT AS ON :02/01/2023**

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		VS	VS	()
24	BLAPL/000024/2023	STATE OF ODISHA (EOW) PANCHANAN NAIK	CHITTA RANJAN SAHU	// PANDAPADA /45 /2021
		VS	VS	()
25	BLAPL/000025/2023	STATE OF ODISHA SHAIK AKHATAR	DEEPAK KUMAR SAHOO	// / /0
		VS	VS	()
26	BLAPL/000026/2023	STATE OF ODISHA JADUMANI PRADHAN	ANIRUDHA DAS	// KHANDAPARA /226 /2020
		VS	VS	()
27	BLAPL/000027/2023	STATE OF ODISHA AKASH @ PADMANAV MAJHI	MANAS KUMAR CHAND	// KESINGA /136 /2022
		VS	VS	()
28	BLAPL/000028/2023	STATE OF ODISHA SITUN @ SITUNA NAYAK	AMITAV TRIPATHY	// ITAMATI /277 /2022
		VS	VS	()
29	BLAPL/000029/2023	STATE OF ODISHA PITAMBAR NIAL	MANAS KUMAR CHAND	// KOKSARA /230 /2022
		VS	VS	()
30	BLAPL/000030/2023	STATE OF ODISHA BALARAM @ MEGA PATRA	JAGAJIT PANDA	// BISOI /104 /2022
		VS	VS	()
31	BLAPL/000031/2023	STATE OF ODISHA BINOD LIMA	RAJIB RATH	// PADMAPUR /45 /2022
		VS	VS	()
32	BLAPL/000032/2023	STATE OF ODISHA RINKU MEHER	SABYASACHI MISHRA	// BIJEPUR /112 /2022
		VS	VS	SPECIAL JUDGE,BARGARH(Bargarh)
33	BLAPL/000033/2023	STATE OF ODISHA CHAITANYA SAHU	SATYA RANJAN MULIA	Spl/000033/2022 BANTALA /262 /2022
		VS	VS	()
34	BLAPL/000034/2023	STATE OF ODISHA VIKASH DEY	PABITRA KUMAR NAYAK	// PLANTSITE /375 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :02/01/2023

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35	BLAPL/000035/2023	STATE OF ODISHA RULME MELEKA VS	RAMAKANTA PANDA VS	// / /0 ()
36	BLAPL/000036/2023	STATE OF ODISHA MINTU @ MANTU DIGAL VS	PRAMOD CHANDRA SEJPADA VS	// PHIRINGIA /70 /2021 ()
37	BLAPL/000037/2023	STATE OF ODISHA RITESH KUMAR VS	AJIT KUMAR RAUT VS	// / /0 ()
38	BLAPL/000038/2023	STATE OF ODISHA JUGESWAR PADHAN VS	DURLLABHA RANJAN MISHRA VS	// SONEPUR /162 /2022 ()
39	BLAPL/000039/2023	STATE OF ODISHA UTTAM BARIHA VS	SURYAKANTA DWIBEDI VS	// PATNAGARH /245 /2022 ()
40	BLAPL/000040/2023	STATE OF ODISHA MAHESWAR BARAD @ BARADA VS	AMITAV TRIPATHY VS	// NAYAPALLI P.S. /228 /2022 ()
41	BLAPL/000041/2023	STATE OF ODISHA ARJUNA BISOI VS	CHAKSHU SHARMA VS	// JEYPORE SADAR /26 /2021 ()
42	BLAPL/000042/2023	STATE OF ODISHA SANKHA @ SOUMYA RANJAN SWAIN VS	RAGHUNATH DASMOHAPATRA VS	// NAYAGARH SADAR /161 /2022 ()
43	BLAPL/000043/2023	STATE OF ODISHA BABUL BARIK VS	SATYABRATA MOHANTY VS	// / /0 ()
44	BLAPL/000044/2023	STATE OF ODISHA BINOD DAS @ D. BINOD VS	RITURANJAN CHHOTARAY VS	// UDALA /253 /2022 ()
45	BLAPL/000045/2023	STATE OF ODISHA SADAN @ SAJAN TRIPATHY KUMAR VS	TUKUNA KUMAR MISHRA VS	// JHARSUGUDA /778 /2020 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :02/01/2023

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46	BLAPL/000046/2023	LAKHAN SINGH VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	DEOGARH /892 /2022 () //
47	BLAPL/000047/2023	KAMU KHEMUNDU @ KHEMUDU VS STATE OF ODISHA	ABHAS MOHANTY VS	CHITRAKONDA /145 /2022 () //
48	BLAPL/000048/2023	RAHUL CHAKRABORTI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	MALKANGIRI /614 /2022 () //
49	BLAPL/000049/2023	SK. SALAMUDDIN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
50	BLAPL/000050/2023	LALIT HANS VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	TUREIKELA /68 /2022 () //
51	BLAPL/000051/2023	MANOJ KUMAR JENA VS STATE OF ODISHA	KRUSHNA CHANDRA MOHANTY VS	BARIPADA TOWN /966 /2022 () //
52	BLAPL/000052/2023	KHADI MUDULI VS STATE OF ODISHA	DIGAMBAR SETHI VS	BOIPARIGUDA /77 /2020 () //
53	BLAPL/000053/2023	RANJAN SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //
54	BLAPL/000054/2023	SUJIT PADHIARY VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	GHATAGAON /215 /2022 () //
55	BLAPL/000055/2023	BISWAJIT PARIDA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BALASORE SADAR /99 /2022 () //
56	BLAPL/000056/2023	GANGADHAR BEHERA VS STATE OF ODISHA	ANIRUDHA DAS VS	DASPALLA /36 /2022 () //
57	BLAPL/000057/2023	GANGADHAR MALI	ANIRUDHA DAS	BOIPARIGUDA /84 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :02/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/000058/2023	SUNADHAR MAJHI @ SURADHARA BHATRA	ANIRUDHA DAS	KOSAGUMUDA /98 /2021
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/000059/2023	SANIA GOUDA	SANGRAM KESHARI ROUT	KORAPUT SADAR /9 /2022
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/000060/2023	ENDU @ SURESH PRADHAN	SUJIT KUMAR PATNAIK	ASKA /844 /2022
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/000061/2023	BHUSANA GARIA	ANIRUDHA DAS	MANAMUNDA /275 /2022
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/000062/2023	DAMODAR MAHALING	DURLLABHA RANJAN MISHRA	SONEPUR /162 /2022
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/000063/2023	CHANDULU @ BISHNU KISAN	AKSHAYA KUMAR SAHOO	DEOGARH /250 /2021
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/000064/2023	MADAN BAG	TIRTH KUMAR SAHU	TUREIKELA /68 /2022
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/000065/2023	UPENDRA KUMAR BEHERA	PRADEEP KUMAR DAS	NAYAKOT /12 /2022
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/000066/2023	RANJIT SAHU	SEPHALEE DAS	KANTABANJI /286 /2022
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/000067/2023	JEE'TENDRA RANA @ JITENDRA RANA @ LAKHI RANA	SACHIDANANDA PADHEE	SAINTALA /130 /2021
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/000068/2023	MD SHADAB	SUBAL GARDIA	DHANUPALI /257 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :02/01/2023

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69	BLAPL/000069/2023	STATE OF ODISHA MD ALAMGIRI @ ALAMGIR HUSSAIN VS	SUBAL GARDIA VS	// DHANUPALI /257 /2022 ()
70	BLAPL/000070/2023	STATE OF ODISHA MIR NAZIR ALI VS	SUNIL KUMAR PANDA VS	// LAKHANPUR /184 /2022 ()
71	BLAPL/000071/2023	STATE OF ODISHA SANJAYA KUMAR SAHOO @ DUGU @ GUDU VS	SANJIB KUMAR BHANJADEO VS	// KHURDA MODEL /667 /2022 ()
72	BLAPL/000072/2023	STATE OF ODISHA SATYABRATA GOCHHAYAT VS	PRADEEP KUMAR PARIDA VS	// / /0 ()
73	BLAPL/000073/2023	STATE OF ODISHA FAKIRA @ PRADIPTA BALIARSINGH VS	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /291 /2022 ()
74	BLAPL/000074/2023	STATE OF ODISHA NARENDRA MALLIK VS	SIDHARTHA SANKAR RAY VS	// / /0 ()
75	BLAPL/000075/2023	STATE OF ODISHA MINAKETAN MOHANTY VS	SIDHARTHA SANKAR RAY VS	// / /0 ()
76	BLAPL/000076/2023	STATE OF ODISHA DILLIP DIHUDI VS	AMLAN SHAKTI PAUL VS	// DELANGA /357 /2022 ()
77	BLAPL/000077/2023	STATE OF ODISHA SAUNA TUDU VS	SUVALAXMI DEVI VS	// GURUDIJHATIA /138 /2022 ()
78	CMAPL/000001/2023	STATE OF ODISHA MOHAMMAD ASLAM VS	SUBHASISH SATPATHY VS	// / /0 ()
79	CMAPL/000002/2023	PRINCIPAL SECY., HOME DEPT. BHAGYADHAR DASH VS	ADV. VS	// / /0 ()
		CHAIRMAN,PARADEEP PORT TRUST, JAGAGTSINGHPUR		//

ORISSA HIGH COURT

FILING REPORT AS ON :02/01/2023

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80	CMAPL/0000003/2023	M/S.SEEPANNA CEMENT AND FLY ASH BRICKS INDUSTRY, BHAWANIPATNA KALAHANDI VS STATE OF ODISHA	VS	// 0 //
81	CMAPL/0000004/2023	BIRAJAKINKAR MISHRA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
82	CMP/0000001/2023	SATYANARAYAN DAS VS ODISHA SMALL INDUSTRIES CORPORATION LTD., CUTTACK	PRANAB KUMAR GHOSE VS	// 0 //
83	CMP/0000002/2023	CHHABI SAHU VS SUMITRA PATEL	DWARIKA PRASAD MOHANTY VS	// 0 //
84	CMP/0000003/2023	PRATAP CHANDRA SWAIN VS SAILABALA SWAIN	LAKSHMAN MISHRA VS	// 0 //
85	CMP/0000004/2023	SULOCHANA PARIDA VS KAMINI PARIDA	BHASKAR CHANDRA PANDA VS	// 0 //
86	CMP/0000005/2023	SRIBACHHA DASH VS KANAKALATA MISHRA	SANDEEP RATH VS	// 0 //
87	CMP/0000006/2023	RAMA CHANDRA MOHAPATRA VS SARALA MOHAPATRA	D.R.SWAIN VS	// 0 //
88	CMP/0000007/2023	ATISH KUMAR MOHANTY VS SANTANU MOHANTY	DEEPAK KUMAR DAS VS	// 0 //
89	CONTC/0000001/2023	DEBABRATA NAIK VS MANAS RANJAN DAS, EXE. ENGR., MAYURBHANJ MINOR IRRIGATION DIVN., BARIPADA	ADV. VS	// 0 //
90	CONTC/0000002/2023	SAILABALA DAS VS BISHNUPADA SETHI	SUSHANTA KUMAR MISHRA VS	// 0 //
91	CONTC/0000003/2023	NARAYAN MANIK	JITENDRA KUMAR NAIK	//

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FILING REPORT AS ON :02/01/2023

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		VS	VS	0
92	CONTC/000004/2023	MANORANJAN MOHAPATRA, O.A.S.L (I)		//
		SRIKANTA SAHU	ADV.	//
		VS	VS	0
93	CONTC/000005/2023	ASWASTHY S., I.A.S.		//
		SUJATA SARANGI	ADV	//
		VS	VS	0
94	CONTC/000006/2023	SUNIL KUMAR BANSAL, D.G.P, HEADQUARTER, BUXIBAZAR, CUTTACK		//
		TANA MURMU	PRASANTA KUMAR MISHRA	//
		VS	VS	0
95	CONTC/000007/2023	USHA PADHI, I.A.S.		//
		ARJUN CHANDRA BARIK	ADV	//
		VS	VS	0
96	CONTC/000008/2023	ASWATHY S., I.A.S.		//
		JAYARAM SAHOO	ADV	//
		VS	VS	0
97	CONTC/000009/2023	ASWATHY S., I.A.S.		//
		SANKARSAN MISHRA	SARITA PANDA	//
		VS	VS	0
98	CONTC/000010/2023	DIRECTOR ELEMENTARY EDUCATION, BBSR, KHORDHA		//
		SANGITA SAHOO	DEBASIS TRIPATHY	//
		VS	VS	0
99	CONTC/000011/2023	SMRUTIPRANGYANA PRIYADARSHINI, TAHASILDAR,NIMAPARA		//
		BHRAMARBARA@BHARAMARA SAHOO	ADV	//
		VS	VS	0
100	CONTC/000012/2023	IPSIT SAHOO, TAHASILDAR, KHURDA		//
		DAYANIDHI PRADHAN	ADV	//
		VS	VS	0
101	CONTC/000013/2023	S.K.LUHANI, PRINCIPAL SECY., P.R. AND D.W.DEPT.		//
		SAPNESWAR PRADHAN	ADV	//
		VS	VS	0
102	CONTC/000014/2023	S.K.LUHANI, PRINCIPAL SECY., P.R. AND D.W.DEPT.		//
		RABINDARANATH KARAN	ADV	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :02/01/2023

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103	CONTC/0000015/2023	S.K.LUHANI, PRINCIPAL SECY., P.R. AND D.W.DEPT. BALARAM BARIK VS	ADV ADV	// // ()
104	CONTC/0000016/2023	S.K.LUHANI, PRINCIPAL SECY., P.R. AND D.W.DEPT. PRASHANTA PANIGRAHI VS	LALIT KUMAR MOHARANA LALIT KUMAR MOHARANA VS	// // ()
105	CONTC/0000017/2023	SRIDHAR NAYAK, SECY. CUM REGR. IN CHARGE, IDISHA INFORMATION COMN., BBSR. RAIGARH TRADING CO.LTD. VS	ADV ADV	// // ()
106	CONTC/0000018/2023	SAMARTH VERMA, COLLECTOR AND DISTRICT MAGISTRATE, PURI RAJMOHAN PATRA VS	ADV ADV	// // ()
107	CONTC/0000019/2023	BIJAYA AMRUTA KULANGE, I.A.S. BINOD CHAMPATI VS	ALOK KUMAR MOHAPATRA ALOK KUMAR MOHAPATRA VS	// // ()
108	CONTC/0000020/2023	MANAS RANJAN SAMAL, ADDL. SECY., G.A. DEPT. SUSANTA KUMAR DAS VS	ADV ADV	// // ()
109	CRLA/0000001/2023	BIJAYA AMRUTA KULANGE, I.A.S. DAMBARU @ DAMBARUDHAR DAS VS	BHABANI SHANKAR DASPARIDA BHABANI SHANKAR DASPARIDA VS	// BALASORE TOWN /64 /2017 ()
110	CRLA/0000002/2023	STATE OF ODISHA ANANDA SAHU VS	JAGABANDHU SAHU JAGABANDHU SAHU VS	// LOISINGHA(BOLANGIR) /135 /2015 ()
111	CRLA/0000003/2023	STATE OF ODISHA SANTOSH KUMAR SWAIN VS	AMITAV TRIPATHY AMITAV TRIPATHY VS	// ITAMATI /43 /2017 ()
112	CRLA/0000004/2023	STATE OF ODISHA SOMANATH JENA VS	SMRUTI RANJAN ROUT SMRUTI RANJAN ROUT VS	// NAYAPALLI P.S. /477 /2021 ()
113	CRLA/0000005/2023	STATE OF ODISHA N LUKE VS	SOUMYA RANJAN MOHANTY SOUMYA RANJAN MOHANTY VS	// TIKABALI /108 /2022 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :02/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
114	CRLA/000006/2023	SHIBA PRASAD SINGH VS STATE OF ODISHA	DEBASIS TRIPATHY VS	CHOUDWAR /266 /2015 () //
115	CRLA/000007/2023	PRASANTA KUMAR GHOSAL VS STATE OF ODISHA(VIG.)	BISHNU PRASAD PRADHAN VS	VIGILANCE PS (BERHAMPUR) /41 /2001 () //
116	CRLA/000008/2023	BUBU @ SUSANTA KUMAR SANDHA VS STATE OF ODISHA	ASWINI KUMAR KARMI VS	THAKURGARH /60 /2009 () //
117	CRLA/000009/2023	CHAITANYA APAT VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	TAISARA /135 /2022 () //
118	CRLA/000010/2023	BENUDHAR DALABEHERA VS STATE OF ODISHA(VIG.)	DINESH KUMAR PATRA VS	VIGILANCE PS (BERHAMPUR) /20 /1997 () //
119	CRLA/000011/2023	JNANENDRA SWAIN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BHUBANESWAR VIGILANCE /57 /2006 () //
120	CRLA/000012/2023	KAPUR CHAN GOUDA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	NARLA /256 /2021 () //
121	CRLMC/000001/2023	PRAVAT KISHOR ROUT VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	MAHANGA /60 /2016 () //
122	CRLMC/000002/2023	BIREN PAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KUAKHIA /74 /2018 () //
123	CRLMC/000003/2023	SUBHRA NARAYAN DASH VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	LALBAG /104 /2019 () //
124	CRLMC/000004/2023	BIJAY SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	JONK /222 /2019 () //
125	CRLMC/000005/2023	MONALISHA SAHOO	SOUBHAGYA KUMAR DASH	/ /0

ORISSA HIGH COURT

FILING REPORT AS ON :02/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
126	CRLMC/000006/2023	ANSHUMAN NAIK PRASANA KUMAR KHUNTIA	MANORANJAN ACHARYA	// /0
		VS	VS	()
127	CRLMC/000007/2023	SANTOSH KUMAR SWAIN ARJUN BAGH@SURAJ	ARIJEET MISHRA	// JEYPORE TOWN /29 /2019
		VS	VS	()
128	CRLMC/000008/2023	STATE OF ODISHA ALOK KUMAR DASH	ASHWINI KUMAR DAS	// KALINGA NAGAR /224 /2022
		VS	VS	()
129	CRLMC/000009/2023	STATE OF ODISHA SANDHYARANI SWAIN	PRAVASH CHANDRA JENA	// NISCHINTAKOILI /206 /2022
		VS	VS	()
130	CRLMC/000010/2023	STATE OF ODISHA SISIR KUMAR PUTHAL	PRAVASH CH. JENA	// KHUNTA /19 /2015
		VS	VS	()
131	CRLMC/000011/2023	STATE OF ODISHA AMBIKA CHARAN PATNAIK	SRINIVAS MOHANTY	// /0
		VS	VS	()
132	CRLMC/000012/2023	BISWAJIT ROUT PITARA DIGAL	ANIRUDHA DAS	// K.NUAGOAN /44 /2022
		VS	VS	()
133	CRLMC/000013/2023	STATE OF ODISHA CHANDRAMOHAN JARIKA	ARJEET MISHRA	// /0
		VS	VS	()
134	CRLMC/000014/2023	STATE OF ODISHA BHAJAMAN NAYAK	CHITTA RANJAN DASH	// LAXMISAGAR P.S. /116 /2018
		VS	VS	()
135	CRLMC/000015/2023	STATE OF ODISHA RAKESH ROY@RAKESH BALA	RAJIB LOCHAN PATNAIK	// JHARIGAM /125 /2013
		VS	VS	()
136	CRLMC/000016/2023	STATE OF ODISHA BINU SETHI	SAMBEET PATTANAYAK	// /0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :02/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0000017/2023	KELU CHARAN SETHI SURENDRANATH SINGH VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// SALIPUR /311 /1994 ()
138	CRLMC/0000018/2023	RASMI RANJAN MISHRA VS STATE OF ODISHA	SAMVIT MOHANTY VS	// JAGATSINGPUR /639 /2022 ()
139	CRLMC/0000019/2023	TIKA BARIK @ TAPAS KUMAR BARIK VS STATE OF ODISHA	SK. ZAFARULLA VS	// SINGLA /68 /2019 ()
140	CRLMC/0000020/2023	DEBEE PRASAD SATPATHY VS STATE OF ODISHA	RAMAKANTA PANDA VS	// / /0 ()
141	CRLMC/0000021/2023	BIPRABAR BAI VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// BHUBAN /437 /2022 ()
142	CRLMC/0000022/2023	PURNANANDA MENDALI VS STATE OF ODISHA	ANIRUDHA DAS VS	// TARBHA /159 /2021 ()
143	CRLMC/0000023/2023	BISWANATH KARNA VS STATE OF ODISHA	ANIRUDHA DAS VS	// TARBHA /159 /2021 ()
144	CRLMC/0000024/2023	TARA SANTA VS STATE OF ODISHA	ANIRUDHA DAS VS	// KHatIGUDA /88 /2013 ()
145	CRLMC/0000025/2023	GYANADA PRASANNA SAHOO VS STATE OF ODISHA	BICHITRA NARAYAN SATAPATHY VS	// ERASAMA /89 /2021 ()
146	CRLMC/0000026/2023	UDAYNATH SETHY VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// MAHANGA /274 /2019 ()
147	CRLMC/0000027/2023	A.SAMEER RAJA VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	// / /0 ()

ORISSA HIGH COURT**FILING REPORT AS ON :02/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/000028/2023	PINAE PIPINA AMANTA VS STATE OF ODISHA	ANIRUDHA DAS VS	BANARAPAL /219 /2008 () //
149	CRLMC/000029/2023	SATYA PRADHAN VS STATE OF ODISHA	TRILOCHAN NANDA VS	SOHELLA /7 /2014 () //
150	CRLMC/000030/2023	MD REHEBAR VS STATE OF ODISHA	BISWARANJAN DALAI VS	PIPLI /574 /2022 () //
151	CRLMC/000031/2023	BALABHADRA MALIK VS AGNISWAMI BEHERA	CHITTARANJAN PATTNAIK VS	/ /0 () //
152	CRLMC/000032/2023	GAJINDRA PADHAN VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	/ /0 () //
153	CRLMC/000033/2023	JANTRA BAGHAR VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	/ /0 () //
154	CRLMC/000034/2023	MD.DOST@SK.DOST MOHAMMAD VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	JASHIPUR /76 /2010 () //
155	CRLMC/000035/2023	UTTAM KUMAR SOREN VS STATE OF ODISHA	DEBASNAN DAS VS	KAPTIPADA /52 /2021 () //
156	CRLMC/000036/2023	ARTATRANA BARIK VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	NIALI /352 /2022 () //
157	CRLMC/000037/2023	ANIL KUMAR MALLICK VS STATE OF ODISHA	SUBAL GARDIA VS	NAUGAON /166 /2020 () //
158	CRLMC/000038/2023	ANIL KUMAR MALLICK VS STATE OF ODISHA	SUBAL GARDIA VS	NAUGAON /164 /2020 () //
159	CRLMC/000039/2023	SRINIBAS BARIK	SUNIL KUMAR PANDA	DHENKANAL SADAR /212 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :02/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLMC/0000040/2023	STATE OF ODISHA JAGA DEHURY@JAGA SAMAL	ABHAYA KUMAR PARIDA	// KUAKHIA /165 /2019
		VS	VS	()
161	CRLMC/0000041/2023	STATE OF ODISHA RINKU@MANORANJAN SAHU	SANJIB KUMAR BHANJADEO	// PHULBANI SADAR /53 /2018
		VS	VS	()
162	CRLMC/0000042/2023	STATE OF ODISHA SAKUNTALA SAHOO	RANJIT MOHANTY	// RAJKANIKA /51 /2008
		VS	VS	()
163	CRLMP/0000001/2023	STATE OF ODISHA BASANTI PALEI	SATYAJIT MOHAPATRA	// / /0
		VS	VS	()
164	CRLMP/0000002/2023	STATE OF ODISHA ASHOK KUMAR MOHANTY	SRINIVAS MOHANTY	// / /0
		VS	VS	()
165	CRLMP/0000003/2023	STATE OF ODISHA SUDARSHAN BEHERA	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()
166	CRLMP/0000004/2023	STATE OF ODISHA PURUSOTTAM SAHOO	BYOMAKESH TRIPATHY	// / /0
		VS	VS	()
167	CRLMP/0000005/2023	STATE OF ODISHA KALYANI SAHOO	NIRANJAN SINGH (1)	// / /0
		VS	VS	()
168	CRLMP/0000006/2023	STATE OF ODISHA HARIHAR MISHRA	BANSHIDHAR BAUG	// / /0
		VS	VS	()
169	CRLMP/0000007/2023	STATE OF ODISHA ANSHUMAN NAYAK	ASHWINI KUMAR DAS	// / /0
		VS	VS	()
170	CRLMP/0000008/2023	STATE OF ODISHA SUDHANUBALA PATTANAİK	RITURANJAN CHHOTARAY	// / /0
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :02/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMP/000009/2023	STATE OF ODISHA CHANDRA SEKHAR MISHRA VS	ABHAYA KUMAR PARIDA VS	// //0 ()
172	CRLMP/000010/2023	STATE OF ODISHA DIBAKAR SWAIN VS	ALOK KUMAR MOHAPATRA VS	// //0 ()
173	CRLREV/000001/2023	STATE OF ODISHA ARATA SWAIN VS	BHABANI SHANKAR DASPARIDA VS	// //0 ()
174	CRLREV/000002/2023	TUKUNI @ TUNILATA SWAIN RAJANIKANTA MAHALIK VS	PRATAP KUMAR NAYAK VS	// MAHILA P.S. BUXIBAZAR /40 /2020 ()
175	FAO/000001/2023	STATE OF ODISHA MANAGER (T.P. HUB), ORIENTAL INSURANCE CO. LTD. VS	PBASANTA KUMAR MAHALI VS	// // ()
176	FAO/000002/2023	SULOCHANA MALIK MANAGER (T.P. HUB), ORIENTAL INSURANCE CO. LTD. VS	PBASANTA KUMAR MAHALI VS	// // ()
177	FAO/000003/2023	BRUNDABATI NAIK BISWARANJAN PARIDA VS	VS	// // ()
178	FAO/000004/2023	JUGA DEI @ BISWAL DIVISIONAL MANAGER, M/S. ORIETNAL INSURANCE COMPANY LTD. VS	VS	// // ()
179	GUAP/000001/2023	HIRAMANI BEHERA SK. SAHAZADA QURESIC VS	HARIPAD MOHANTY VS	// // ()
180	MACA/000001/2023	MAHAMMAD GAFAR M/S. NEW INDIA ASSURANCE CO. LTD. VS	GOPAL CHANDRA SAMANTARAY VS	// // ()
181	MACA/000002/2023	ERSAD KHAN ASHOK KATAYAT VS	PRADEEP KUMAR MISHRA VS	// // ()
		SADASIV PARIDA		//

ORISSA HIGH COURT**FILING REPORT AS ON :02/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	MACA/0000003/2023	JOGENDRA BARIK VS NRUSINGHA CHARAN MOHARANA	KAPILA CHARAN NAYAK VS	// 0 //
183	MACA/0000004/2023	RELIANCE G.I.CO. LTD. VS CHIMNMAY KUMAR BISWAL	SUBRAT SATPATHY VS	// 0 //
184	MACA/0000005/2023	THE ORIENTAL INSURANCE CO. LTD. VS NIHAR RANJAN PATEL	S.K.SWAIN VS	// 0 //
185	MACA/0000006/2023	GOBARDHAN PARIDA VS G.S.BEHERA	BINAYAK PRASAD MOHANTY VS	// 0 //
186	MACA/0000007/2023	AFFROJ BIBI VS SHANKAR PRADHAN	BINAYAK PRASAD MOHANTY VS	// 0 //
187	MACA/0000008/2023	RAJKISHORE PRADHAN VS G.S. BEHERA	BINAYAK PRASAD MOHANTY VS	// 0 //
188	MACA/0000009/2023	ORIENTAL INSURANCE COMPANY LTD. VS MANJARI PADHAN	G.P DUTTA VS	// 0 //
189	MACA/0000010/2023	ORIENTAL INSURANCE CO. L.T.D. VS AMBIKA SAHU	GIRIJA PRASAD DUTTA VS	// 0 //
190	MACA/0000011/2023	PURNA CHANDRA BHOI VS SATRUGHANA SINGH	AKSHYANGSHU SEKHAR NANDY VS	// 0 //
191	MACA/0000012/2023	M/S. TATA AIG G.I.CO. LTD. VS SAPAN SAHOO @ SAPAN KUMAR SAHOO	DINESH KUMAR PATRA VS	// 0 //
192	MATA/0000001/2023	SUBRAT ROURTRAY VS SARMISTHA PRIYADARSINI PAL	NRUSINGHANANDA MAHAPATRA VS	// 0 //
193	MATA/0000002/2023	SURYA PRASAD TRIATHY	SADASIVA PATRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :02/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	MATA/0000003/2023	SASMITA TRIPATHY @ RATH TULU BEHERA	D.R.SWAIN	//
		VS	VS	0
195	RPFAM/0000001/2023	RUNU BALA SAHOO NABA @ NABAGHAN MALI	BASUDEV MISHRA	//
		VS	VS	0
196	RPFAM/0000002/2023	PADMANI PALI SUDHIR RANJAN DASH	PRABHU PRASANNA BEHERA	//
		VS	VS	0
197	RPFAM/0000003/2023	SASMITA DASH MANORANJAN RAUTRAY	MANAS CHAND	//
		VS	VS	0
198	RSA/0000001/2023	KUNI PRADHAN SHANTILATA PATRA	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
199	RSA/0000002/2023	NIRUPAMA BEHERA P. BISWANATH PRUSTY	DR. NIRANJAN SWAIN	//
		VS	VS	0
200	RVWPET/0000001/2023	STATE OF ODISHA MAHESWAR BEHERA	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
201	TRP(C)/0000001/2023	BANAMALI BEHERA PARSURAM SAHOO	SAGARIKA SAHOO	//
		VS	VS	0
202	TRP(C)/0000002/2023	BAIKUNTHA SAHOO RASHMITA PRADHAN @ MADI	SIVA SANKAR CHAINI	//
		VS	VS	0
203	TRPCRL/0000001/2023	NALU @ RAKESH SINGH SUMITRA RANI DASH	RANJAN KUMAR BEHERA	BADAMBADI /204 /2022
		VS	VS	J.M.F.C.,SORO(Baleshwar)
		CHIEF JUDICIAL MAGISTRATE,BALASORE		ICC/0000115/2022
204	WA/0000001/2023	DR. KRUSHNA CHANDRA JENA	DURGESH NARAYAN RATH	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :02/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WA/000002/2023	STATE OF ODISHA ANANTA KUMAR MALIK VS	SIDHESWAR MALLIK VS	// // 0
206	WA/000003/2023	STATE OF ODISHA NIRMALA ACHARYA VS	BIBEKANANDA BHUYAN VS	// // 0
207	WP(C)/000001/2023	STATE OF ODISHA BHIMSEN MADAKAMI VS	ER DEBASHISHA HOTA VS	// // 0
208	WP(C)/000002/2023	UNION OF INDIA ER DEBASHISHA HOTA VS	VS	// // 0
209	WP(C)/000003/2023	UNION OF INDIA SADHU CHARAN MALLIK VS	SUDHIR KUMAR MALLICK VS	// // 0
210	WP(C)/000004/2023	STATE OF ODISHA RABINDRA KUMAR PARHI VS	JYOTIRMAY GUPTA VS	// // 0
211	WP(C)/000005/2023	STATE OF ORISSA BHIMSEN BEHERA VS	SUDHIR KUMAR MALLICK VS	// // 0
212	WP(C)/000006/2023	STATE OF ODISHA PRADYUMNA NAYAK VS	SWAPNIL ROY VS	// // 0
213	WP(C)/000007/2023	SAMBALPUR UNIVERSITY MADHU SUDAN MALLIK VS	SUDHIR KUMAR MALLICK VS	// // 0
214	WP(C)/000008/2023	STATE OF ODISHA PRABHUPADA DAS VS	SAILABALA JENA VS	// // 0
215	WP(C)/000009/2023	STATE OF ODISHA RASHMI REKHA DASH VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY 1 (1) VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :02/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0000010/2023	DR. SANKET KU. MOHANTY VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
217	WP(C)/0000011/2023	TRILOCHAN MALLIK VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
218	WP(C)/0000012/2023	LAXMAN KUMAR KARAN VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
219	WP(C)/0000013/2023	DHANANJAY JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
220	WP(C)/0000014/2023	RANJAN KUMAR NAYAK VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
221	WP(C)/0000015/2023	BUTU POLLEI @ POLLAI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
222	WP(C)/0000016/2023	BIRENDRA KUMAR DWIBEDI VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
223	WP(C)/0000017/2023	RADHASHYAM PATRA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
224	WP(C)/0000018/2023	PRASANNA PARIDA VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
225	WP(C)/0000019/2023	BIBHUTI KANTA DAS VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
226	WP(C)/0000020/2023	AJAYA KUMAR PATRA VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
227	WP(C)/0000021/2023	SIBIAN KUMAR MANDAL	MANOJ KUMAR PANDA	//

ORISSA HIGH COURT

FILING REPORT AS ON :02/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/000022/2023	BIMAL CHANDRA SARANGI	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/000023/2023	MAA PALASBUDHI ELECTRICAL AND CIVIL CONSTRUCTION WORKERS UNION, BILASPUR	SUJEET KUMAR SARANGI	//
		VS	VS	0
		TPNODL, BALASORE		//
230	WP(C)/000024/2023	TRILOCHAN SAHOO	GYANARANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/000025/2023	NARAYAN PATRA	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/000026/2023	BRAJABANDHU DASH	PRAMOD KUMAR NAYAK	//
		VS	VS	0
		REGISTRAR OF CO OPERATIVE SOCIETIES, ODISHA		//
233	WP(C)/000027/2023	PURNA CH. BEHERA	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/000028/2023	RANJAN KUMAR MALLICK	KAPILA CHARAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/000029/2023	RAGHU NATH NAYAK	KAMALAKANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/000030/2023	HRUSHIKESH PRADHAN	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/000031/2023	SARBESWAR DASH	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/000032/2023	BASUDEV TUDU	DURGESH NARAYAN RATH	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :02/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0000033/2023	STATE OF ODISHA JUGAL KISHORE SAHOO VS	MANAS PATI VS	// // ()
240	WP(C)/0000034/2023	STATE OF ODISHA RANJAN KUMAR SETHI VS	AJAYA KUMAR ROUT VS	// // ()
241	WP(C)/0000035/2023	ROJALIN SETHI BIDHU BHUSAN PATRA VS	SANTOSH KUMAR PATTANAİK VS	// // ()
242	WP(C)/0000036/2023	STATE OF ODISHA ABDUL LOKMAN KHAN VS	SUKANTA KUMAR NAYAK VS	// // ()
243	WP(C)/0000037/2023	PRINCIPAL SECY. TO GOVT.OF ODISHA, R AND DM DEPT., BBSR M/S KCS PVT. LTD., BBSR VS	SUVENDU KUMAR RAY VS	// // ()
244	WP(C)/0000038/2023	STATE OF ODISHA SASHIKANTA SATPATHY VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
245	WP(C)/0000039/2023	GOVT. OF ODISHA TAPAN KUMAR NAYAK VS	BIGYAN KUMAR SHARMA VS	// // ()
246	WP(C)/0000040/2023	THE COLLECTOR AND DM, KHURDA AJAY KUMAR DASH VS	BANSHIDHAR SATAPATHY VS	// // ()
247	WP(C)/0000041/2023	STATE OF ODISHA SANGEETA MAHARANA VS	AMITAV TRIPATHY VS	// // ()
248	WP(C)/0000042/2023	STATE OF ODISHA DINESH KUMAR SINGH VS	ASMIYA RANJAN MAJHI VS	// // ()
249	WP(C)/0000043/2023	R.T.O., TALCHER M/S. VINAYAK AGRO INDUSTRIES, SUNDARGARH VS	KARTIK KURMY VS	// // ()
		THE COMMISSIONER OF CT AND GST, ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :02/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0000044/2023	GANJAM DISTRICT RICE MILL OWNERS ASSOCIATION VS STATE OF ODISHA	MITANJAN PATHY VS	// 0 //
251	WP(C)/0000045/2023	M/S. AGRISHANK LOGISTIC, JHARKHAND VS UNION OF INDIA	PRATIK DASH VS	// 0 //
252	WP(C)/0000046/2023	KHIRASINDU MAJHI VS THE COLLECTOR, NUAPADA	MANAS KUMAR CHAND VS	// 0 //
253	WP(C)/0000047/2023	NITYA KISHORE DAS VS STATE OF ODISHA	ANUP NARAYAN MOHANTY VS	// 0 //
254	WP(C)/0000048/2023	KAILASH NAIK VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
255	WP(C)/0000049/2023	BHARATIYA BIDYANIKETAN (GURUKUL) KALIMELA VS THE STATE OF ODISHA	UDHIR KUMAR MALLICK VS	// 0 //
256	WP(C)/0000050/2023	RAM KISHORE RAY VS THE INDIAN RAILWAYS, NEW DELHI	SHANTI PRAKASH MOHANTY VS	// 0 //
257	WP(C)/0000051/2023	PRATAP KUMAR NAYAK VS THE COLLECTOR, BALASORE	CHANDRAKANTA NAYAK VS	// 0 //
258	WP(C)/0000052/2023	PURNA CHANDRA MOHAPATRA VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
259	WP(C)/0000053/2023	SHASHI KANTA PANDA VS STATE OF ODISHA	SARITA PANDA VS	// 0 //
260	WP(C)/0000054/2023	SANGRAM KESHARI KHUNTIA VS UCO BANK, SAMBALPUR	DAYANANDA MOHAPATRA VS	// 0 //
261	WP(C)/0000055/2023	AJAYA KUMAR LENKA	RANJAN KUMAR NAYAK	//

ORISSA HIGH COURT

FILING REPORT AS ON :02/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/000056/2023	MASLEUDDIN KHAN	DEBASISH SAMAL	//
		VS	VS	0
		REGIONAL TRANSPORT AUTHORITY CUM TAXING AUTHORITY, JAJPUR		//
263	WP(C)/000057/2023	SANKARSAN PRADHAN	RAJ KISHORE SWAIN	//
		VS	VS	0
		THE DIRECTOR, SWAMI VIVEKANANDA NATIONAL INST. OF REHABILITATION TRAINING AND RESEARCH, CUTTACK		//
264	WP(C)/000058/2023	BHABANI SHANKAR MAHANTA	BIDYADHAR MANSINGA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/000059/2023	RADHA KANTA BHUYAN	TAPAN KUMAR BISWAL	//
		VS	VS	0
		COMMNR. CUM SECY TO GOVT. DEPT OF HIGHER EDN.		//
266	WP(C)/000060/2023	RANJIT KUMAR SING	GYANESWAR SATPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/000061/2023	SATYANANDA RAULA	TUSHAR KANTI SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/000062/2023	KAILASH CHANDRA PATRA	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/000063/2023	ISWAR CHANDRA LENKA	SUBHASREE MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/000064/2023	SIDHARTHA KUMAR PADHI	SUBHASREE MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/000065/2023	HI TECH SCHOOL AND COLLEGE OF NURSING, BBSR	AMITAV BAGCHI	//
		VS	VS	0
		THE COMMNR. CUM SECY, H AND FW DEPT. BBSR		//
272	WP(C)/000066/2023	PRAHALAD ROUT	SUBHASREE MOHANTY	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :02/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/000067/2023	STATE OF ODISHA BIHARI MOHAPATRA VS	ASHOK KUMAR SARANGI VS	// // 0
274	WP(C)/000068/2023	STATE OF ODISHA JAYA PRAKASH SAHU VS	SUBHASREE MOHANTY VS	// // 0
275	WP(C)/000069/2023	STATE OF ODISHA DILLIP PANDA VS	TRILOCHAN DASH VS	// // 0
276	WP(C)/000070/2023	STATE OF ODISHA SURYA KUMAR ROUT VS	SUBHASREE MOHANTY VS	// // 0
277	WP(C)/000071/2023	STATE OF ODISHA BISWARANJAN MOHAPATRA VS	TRILOCHAN DASH VS	// // 0
278	WP(C)/000072/2023	SUPERINTENDING ENGINEER, BALASORE ELECTRICAL DIVISION. BISHNU CHARAN SAHOO VS	SUBHASREE MOHANTY VS	// // 0
279	WP(C)/000073/2023	STATE OF ODISHA CHITTARANJAN SAMANTARAY VS	SUKANTA KUMAR NAYAK VS	// // 0
280	WP(C)/000074/2023	STATE OF ODISHA TRINATH SAHU @ SAHOO VS	AMITAV TRIPATHY VS	// // 0
281	WP(C)/000075/2023	STATE OF ODISHA MANORANJAN SAHOO VS	SUBHASREE MOHANTY VS	// // 0
282	WP(C)/000076/2023	STATE OF ODISHA RAMESH CHANDRA PANDA VS	JITINDER KUMAR MISHRA (2) VS	// // 0
283	WP(C)/000077/2023	STATE OF ODISHA MANAS KUMAR DANDPAT VS STATE OF ODISHA	RAJU KUMAR SATAPATHY VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :02/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/000078/2023	ANUP KUMAR MOHAPATRA VS STATE OF ODISHA	VS	// 0 //
285	WP(C)/000079/2023	TARAKANTA JENA VS STATE OF ODISHA	JITINDER KUMAR MISHRA (2) VS	// 0 //
286	WP(C)/000080/2023	SK. ABDUL JAFAR RAY VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
287	WP(C)/000081/2023	PEDAKATA TIRUMALA VS STATE OF ODISHA	MOHAMMED RIAZ VS	// 0 //
288	WP(C)/000082/2023	LINGARAJ BEHERA VS BRANCH MANAGER, UNION BANK OF INDIA, KORAPUT	MANORANJAN PADHY VS	// 0 //
289	WP(C)/000083/2023	SIBASANKAR PATRA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
290	WP(C)/000084/2023	MANOJ KUMAR KULADEEP VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
291	WP(C)/000085/2023	BIRANCHI NARAYAN BISWAL VS UNION OF INDIA	BIKRAM CHANDRA GHADEI VS	// 0 //
292	WP(C)/000086/2023	ORIENTAL INSURANCE COMPANY LTD., SAMBALPUR VS MAMATAMAYEE NAIK	PRASANTA KUMAR MAHALI VS	// 0 //
293	WP(C)/000087/2023	SUBHASHMITA KHATUA VS KAUSIK KUMAR SAHOO	SOUMYA MISHRA VS	// 0 //
294	WP(C)/000088/2023	DURJYODHAN MEHER VS STATE OF ODISHA	MADAN MOHAN SWAIN VS	// 0 //
295	WP(C)/000089/2023	SURENDRA DAS	NIRANJAN NAYAK	//

ORISSA HIGH COURT**FILING REPORT AS ON :02/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/000090/2023	AJAY KUMAR MOHAPATRA	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ORISSA		//
297	WP(C)/000091/2023	PRAMOD KUMAR SWAIN	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/000092/2023	HEMANTA KUMAR JENA	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ORISSA		//
299	WP(C)/000093/2023	SADANANDA SAHOO	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/000094/2023	MINATI MOHANTY	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/000095/2023	MAHESWAR MALLIK	RUDRA NARAYAN PARLIJA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/000096/2023	NARAYAN BEHERA	RUDRA NARAYAN PARLIJA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/000097/2023	AKSHAYA KUMAR DEHURI	M.M.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/000098/2023	MAYADHAR MOHAPATRA	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/000099/2023	PRAVATI MOHAPATRA	DIPTI RANJAN SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/000100/2023	RAJENDRA KUMAR KHANDAI	JAJATI KESHARI KHUNTIA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :02/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0000101/2023	STATE OF ODISHA SUMITA KUMARI SATAPATHY VS	SUKANTA KUMAR MISHRA VS	// // ()
308	WP(C)/0000102/2023	STATE OF ODISHA SIMANCHAL MISHRA VS	SUKANTA KUMAR MISHRA VS	// // ()
309	WP(C)/0000103/2023	STATE OF ODISHA BABAJI CHARAN SWAIN VS	SUKANTA KUMAR MISHRA VS	// // ()
310	WP(C)/0000104/2023	STATE OF ODISHA LUKESH KUMAR DASH VS	BIDESH RANJAN BEHERA VS	// // ()
311	WP(C)/0000105/2023	STATE OF ODISHA RAJESH TEWARI VS	SHIVSANKAR MOHANTY VS	// // ()
312	WP(C)/0000106/2023	STATE OF ODISHA PRASANTA KUMAR PANDA VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
313	WP(C)/0000107/2023	STATE OF ODISHA AJAYO KUMAR GANTAYAT VS	SUKANTA KUMAR MISHRA VS	// // ()
314	WP(C)/0000108/2023	STATE OF ODISHA PINAKHI AMLAN JOKHYA VS	SUKANTA KUMAR MISHRA VS	// // ()
315	WP(C)/0000109/2023	STATE OF ODISHA BASUDEV NAYAK VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
316	WP(C)/0000110/2023	STATE OF ODISHA R.JYOTI REDDY VS	RAMAKANTA SAHOO VS	// // ()
317	WP(C)/0000111/2023	THE BM, BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD., BERHAMPUR ANITA KUMARI SATAPATHY VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// // () //

ORISSA HIGH COURT**FILING REPORT AS ON :02/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0000112/2023	NIRUPAMA SAHA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
319	WP(C)/0000113/2023	JAGANNATH MOHANTY VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// 0 //
320	WP(C)/0000114/2023	PREMALATA KHEMUNDU VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
321	WP(C)/0000115/2023	PRASANNA KUMAR SAHOO VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
322	WP(C)/0000116/2023	JANMEJAY BAL VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
323	WP(C)/0000117/2023	NARASINGHA PADHI VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
324	WP(C)/0000118/2023	RABI NARAYAN NAIK VS STATE OF ODISHA	MADAN MOHAN SWAIN VS	// 0 //
325	WP(C)/0000119/2023	JAYA CHANDRA JAL VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
326	WP(C)/0000120/2023	MAGUNI CHARAN SAHU VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
327	WP(C)/0000121/2023	POULASTI DANGA VS STATE OF ODISHA	MADAN MOHAN SWAIN VS	// 0 //
328	WP(C)/0000122/2023	NUA BAG VS STATE OF ODISHA	BINOD KUAMR HATI VS	// 0 //
329	WP(C)/0000123/2023	MANOJ KUMAR BEHERA	PRADEEP KUMAR PARIDA	//

ORISSA HIGH COURT

FILING REPORT AS ON :02/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0000124/2023	SANJUKTA NAYAK	PRADIP KUMAR MALLICK	//
		VS	VS	0
		GOVT. OF ODISHA		//
331	WP(C)/0000125/2023	SANJAY KUMAR ROUT	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0000126/2023	HUSNARA BEGUM	SHUBHENDU KUMAR PARIDA	//
		VS	VS	0
		CM, AO, INDIAN BANK, KRISHNANDAPUR BRANCH		//
333	WP(C)/0000127/2023	KULAMANI SAMAL	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0000128/2023	NARAYAN SATAPATHY	GOPINATH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0000129/2023	ANUSUYA NAYAK	SUSANTA KUMAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0000130/2023	SK. RAHEMTULLAH	ALOK KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0000131/2023	RAM PRASAD PATNAIK	JAGANNATH BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0000132/2023	M/S.STEELAGE TRADERS, SAMBALPUR	CHITTA RANJAN DAS	//
		VS	VS	0
		THE COMMNR. OF CT AND GST, ODISHA		//
339	WP(C)/0000133/2023	BALIMED SERVICE CO OPERATIVE SOCIETIES, BHADRAKI	DR. RAJ KESHARI KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0000134/2023	SUNIL MOHAPATRA	PRABHAT KUMAR DAS	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :02/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0000135/2023	STATE OF ODISHA SUBHA NARAYAN KHUNTIA VS	PURNA CHANDRA MISHRA VS	// // ()
342	WP(C)/0000136/2023	STATE OF ODISHA ANITA PODDAR VS	SUBASH CHANDRA PUSPALAKA VS	// // ()
343	WP(C)/0000137/2023	THE STATE OF ODISHA PARESH GIRI @ PARESH CHANDRA GIRI VS	DINESH KUMAR PATRA VS	// // ()
344	WP(C)/0000138/2023	THE COLLECTOR, BHADRAK MAHESWAR BEHERA VS	PRABHAT KUMAR DAS VS	// // ()
345	WP(C)/0000139/2023	STATE OF ODISHA NARENDRANATH SETHI @ MOHAPATRA VS	PRABHAT KUMAR DAS VS	// // ()
346	WPCRL/0000001/2023	STATE OF ODISHA SURATH BEHERA VS	SUJATA JENA VS	// // ()/
347	ABLAPL/0000001/2023	STATE OF ODISHA MANOJ HARIPAL @ MANOJ HARPAL VS	BHABANI SHANKAR DASPARIDA VS	// // ()
348	ABLAPL/0000002/2023	STATE OF ODISHA SK. TUKULI @ SK. NAJIMUDDIN VS	AMULYA RATNA PANDA VS	// // ()
349	ABLAPL/0000003/2023	STATE OF ODISHA SUJIT MAHAKUDA @ BITUN VS	ARIJEET MISHRA VS	// // ()
350	ABLAPL/0000004/2023	STATE OF ODISHA MINAKSHI PATRA VS	ARIJEET MISHRA VS	// // ()
351	ABLAPL/0000005/2023	STATE OF ODISHA J.SRINIVAS @ BALARAM VS	ARIJEET MISHRA VS	// // ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :02/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	ABLAPL/000006/2023	MINATI ROUT VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MAHILA P.S.(BBSR) /125 /2022 () //
353	ABLAPL/000007/2023	SUBRAT KUMAR DASMOHAPATRA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BASTA /329 /2022 () //
354	ABLAPL/000008/2023	SIDDHARTHA SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	/ /0 J.M.F.C,UMERKOTE(Nabarangapur) ICC/000008/2016
355	ABLAPL/000009/2023	ABUBAKAR KHAN @ ABU KHAN VS STATE OF ODISHA	ANIRUDHA DAS VS	KODINGA /204 /2022 () //
356	ABLAPL/000010/2023	N. PANDA PATRA VS STATE OF ODISHA	S.S.RAY (2) VS	DHARAKOT PS /270 /2022 () //
357	ABLAPL/000011/2023	SABITA NAYAK VS STATE OF ODISHA	SURESH KUMAR JENA VS	MANGALPUR /628 /2022 () //
358	ABLAPL/000012/2023	SANJAY KUMAR PANDA VS STATE OF ODISHA	ARIJEET MISHRA VS	PURUSHOTTAMPUR /815 /2022 () //
359	ABLAPL/000013/2023	SANGRAM PATRA VS STATE OF ODISHA	AVIRAM PATRA VS	CUTTACK SADAR /596 /2022 () //
360	ABLAPL/000014/2023	EMANUEL KHOSLA VS STATE OF ODISHA	ARIJEET MISHRA VS	KORAPUT TOWN /314 /2022 () //
361	ABLAPL/000015/2023	BISWAJIT MAHAKUD @ BAPUN VS STATE OF ODISHA	ARIJEET MISHRA VS	PANDAPADA /171 /2022 () //
362	ABLAPL/000016/2023	BIRENDRA SARAF VS STATE OF ODISHA	ABHILASH MISHRA VS	SONEPUR /234 /2022 () //
363	ABLAPL/000017/2023	RAMESH CHANDRA SAHOO	PARTHA SARATHI NAYAK	COLLIERY /661 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :02/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/000018/2023	SANGRAM MAJHI @ SANGHA	PARTHA SARATHI NAYAK	TALCHER TOWN /1015 /2022
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/000019/2023	SK. AKHTAR HOSSAIN	UNMESH CHANDRA JENA	SORO /559 /2022
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/000020/2023	SATYABRAT NAYAK @ NAIK	BALARAM NAYAK	DHENKANAL SADAR /679 /2022
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/000021/2023	DEBABRATA DASH	AJAYA KUMAR ROUT	NILGIRI /334 /2021
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/000022/2023	MADHU ACHARYA @ MADHUSUDAN ACHARYA	MANAS RANJAN PANDA	PURI TOWN /110 /2010
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/000023/2023	MINAKSHI THAKUR @ MINAKSHI BABU	MOHENDRA KUMAR MOHAPATRO	KORAPUT VIGILANCE /41 /2022
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
370	ABLAPL/000024/2023	BINAPANI SAHOO	ASLESHA PATTNAIK	CRRI /56 /2022
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/000025/2023	BICHITRANANDA SWAIN	SANJAY KUMAR PATTANAİK	CHOUWAR /557 /2022
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/000026/2023	RAJENDRA PRASAD RAY	SMRUTI RANJAN MOHAPATRA	KISSANNAGAR PS /238 /2022
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/000027/2023	PRAVASINI @ PRABHASINI ROUT	ARIJEET MISHRA	KENDRAPARA SADAR /551 /2022
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/000028/2023	EMROJ ANSARI @ EMROZ @ SK. BABU	AMULYA RATNA PANDA	BARBIL /280 /2022
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :02/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	ABLAPL/000040/2023	CHHABI PALTASINGH VS STATE OF ODISHA	SAROJ KUMAR DASH VS	NIRAKARPUR /276 /2022 () //
387	ABLAPL/000041/2023	MUKESH AGRAWAL VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	ATTABIRA /357 /2022 () //
388	ABLAPL/000042/2023	PRAVAS KUMAR ROUT VS STATE OF ODISHA	SAROJ KUMAR DASH VS	DHENKANAL SADAR /654 /2022 () //
389	ABLAPL/000043/2023	NIKHIL PADHI VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /681 /2022 () //
390	ABLAPL/000044/2023	HEMANTA DAS VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BHUBAN /363 /2021 () //
391	ABLAPL/000045/2023	PRAVASH PALEI @ CHANDAN VS STATE OF ODISHA	PRATYUSHA NAIDU VS	DELANGA /348 /2022 () //
392	ABLAPL/000046/2023	SK. AKHTAR VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /191 /2022 () //
393	ABLAPL/000047/2023	SUKHENDRA RAY VS STATE OF ODISHA	RAMANI RANJAN MOHANTY VS	M.V.79 /118 /2022 () //
394	ABLAPL/000048/2023	SK. GULJAR VS STATE OF ODISHA	SAPAN KUMAR PAL VS	RAIRANGPUR (RURAL) /218 /2022 () //
395	ABLAPL/000049/2023	NANDA @ PRASANNA KUMAR LENKA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /513 /2022 () //
396	ABLAPL/000050/2023	RANJIT PAIKARAY@LALU VS STATE OF ODISHA	UMAKANTA MISHRA VS	INFOCITY PS /387 /2022 () //
397	ABLAPL/000051/2023	MADAN MOHAN MAHANTA	DIGAMBAR SETHI	GHATAGAON /251 /2022

ORISSA HIGH COURT**FILING REPORT AS ON :02/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
398	ABLAPL/000052/2023	STATE OF ODISHA ANTARYAMI MADULI	ANJAN KUMAR BISWAL	// BADSAMI /336 /2022
		VS	VS	()
399	ABLAPL/000053/2023	STATE OF ODISHA KANHU DUTTA	ANJAN KUMAR BISWAL	// RASGOBINDPUR /296 /2022
		VS	VS	()
400	ABLAPL/000054/2023	STATE OF ODISHA DHIRAJ SWAIN @ PAPU	BIPIN KUMAR NAYAK	// RAMACHANDI /113 /2022
		VS	VS	()
401	ABLAPL/000055/2023	STATE OF ODISHA SUKANTI BHITRIA	SAMARENDRA BAHADUR	// LEPHRIPADA /237 /2022
		VS	VS	()
402	ABLAPL/000056/2023	STATE OF ODISHA ARJUN PALTASINGH	SAROJ KUMAR DASH	// NIRAKARPUR /276 /2022
		VS	VS	()
403	ABLAPL/000057/2023	STATE OF ODISHA PYARI MOHAN PUJARI @ PYARI MOHAN PUJAHARIJULU KHANSAMA		// BURLA /660 /2022
		VS	VS	()
404	ABLAPL/000058/2023	STATE OF ODISHA MONALISHA BHUYAN	GYANA RANJAN SETHI	// SALIPUR /384 /2022
		VS	VS	()
405	ABLAPL/000059/2023	STATE OF ODISHA RAJESH KHETAN	RUDRA NARAYAN PARJA	// JHARSUGUDA /635 /2016
		VS	VS	()
406	ABLAPL/000060/2023	STATE OF ODISHA RIBASTAB GOUDA @ SAJAN GOUDA	SUJIT KUMAR PATNAIK	// BADABAZAR /336 /2022
		VS	VS	()
407	ABLAPL/000061/2023	STATE OF ODISHA BIMAL MALLIK	PANCHANAN PANIGRAHI	// BHUBAN /508 /2022
		VS	VS	()
408	ABLAPL/000062/2023	STATE OF ODISHA RANJAN KUMAR BEHERA	DEEPAK RANJAN SUNDARAY	// NABARANGAPUR TOWN /550 /2022
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :02/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/000063/2023	STATE OF ODISHA DILLIP KUMAR KHATUA VS	RABINDRA NATH PANDA VS	// BARAMBA /350 /2022 ()
410	ABLAPL/000064/2023	STATE OF ODISHA BAIKUNTHA BAG VS	AKSHAYA KUMAR SAHOO VS	// KHARIAR /419 /2022 ()
411	ABLAPL/000065/2023	STATE OF ODISHA TAKUNA JENA @ SUDARSHAN JENA VS	JITENDRA SAMANTARAY VS	// SATYABADI /387 /2022 ()
412	ABLAPL/000066/2023	STATE OF ODISHA SUPRITI MOHANTY VS	SANGRAM KESHARI BURMA VS	// BARIPADA TOWN /771 /2022 ()
413	ABLAPL/000067/2023	STATE OF ODISHA ROSAN BIBI VS	AMLAN SHAKTI PAUL VS	// BALUGAON P.S. /251 /2022 ()
414	ABLAPL/000068/2023	STATE OF ODISHA BUDHESWAR MUDULI @ BUDHIA MUDULI VS	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /313 /2022 ()
415	ABLAPL/000069/2023	STATE OF ODISHA GYANA PRAKASH KAR VS	NIRANJAN LENKA VS	// NANDANKANAN /190 /2022 ()
416	ABLAPL/000070/2023	STATE OF ODISHA B. DEBAKI PATRA VS	BHABANI SANKAR DAS VS	// RAMBHA (KHALLIKOTE) /739 /2022 ()
417	ABLAPL/000071/2023	STATE OF ODISHA KANHU CHARANA SETHI VS	PRADIP KUMAR MALLICK VS	// CHANDAKA P.S. /291 /2022 ()
418	ABLAPL/000072/2023	STATE OF ODISHA AJAY KUMAR MOHAPATRA VS	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /223 /2022 ()
419	ABLAPL/000073/2023	STATE OF ODISHA DIBAKAR SWAIN VS	ALOK KUMAR MOHAPATRA VS	// JAGATSINGPUR /849 /2022 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :02/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/000074/2023	CHITTA RANJAN DHAL VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	BINJHARPUR /20 /2020 () //
421	ABLAPL/000075/2023	KAILASH SWAIN VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	BERHAMPUR CYBER CRIME /39 /2022 () //
422	ABLAPL/000076/2023	KAUSALYA PRADHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BEGUNIA P.S. /329 /2022 () //
423	ABLAPL/000077/2023	KSHYAMA PRASAD ROUT @ ADITYA VS STATE OF ODISHA	BISWAJIT PASAYAT VS	NAYAPALLI P.S. /792 /2022 () //
424	ABLAPL/000078/2023	TRILOCHAN NAYAK VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	LINGARAJ P.S. /252 /2022 () //
425	ABLAPL/000079/2023	ASHOK JENA @ ASHOK KUMAR JENA VS STATE OF ODISHA	SURYA NARAYAN PANIGRAHI VS	BALIANTA P.S. /464 /2022 () //
426	ABLAPL/000080/2023	RABINDRA BARIK @ RABINDRA KUMAR BARIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	MARINE KASIA /137 /2022 () //
427	ABLAPL/000081/2023	SATYAPRIYA SAMAL VS STATE OF ODISHA	SANKET KANUNGO VS	//0 () //
428	WPC(OAC)/0000879/2003	SANATAN PRUSTY VS SECRETARY, S AND ME DEPT	SRIKANTA KUMAR SAHOO VS	// () //

ORISSA HIGH COURT

MISC CASES FILED on :02/01/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2023 CRLA/1/2023	DAMBARU @ DAMBARUDHAR DAS-MP	BHABANI SHANKAR DASPARIDA
2	1/2023 MATA/67/2021	ANISHA BARIK-MP	
3	1/2023 CRLMP/6/2023	HARIHAR MISHRA-MP	BANSHIDHAR BAUG
4	1/2023 RSA/316/2022	RATNAKAR MISHRA-MP	AKSHAYA KUMAR SAHOO
5	1/2023 RPFAM/1/2023	NABA @ NABAGHAN MALI-MP	BASUDEV MISHRA
6	1/2023 BLAPL/7962/2021	BIDYADHARA DASH-MP	
7	1/2023 WA/1/2023	DR. KRUSHNA CHANDRA JENA-MP	DURGESH NARAYAN RATH
8	1/2023 OJC/13450/2000	MANGULI PRADHAN-MP	ANAM CHARAN PANDA
9	1/2023 TRP(C)/1/2023	PARSURAM SAHOO-MP	SAGARIKA SAHOO
10	1/2023 WP(C)/35580/2022	M/S.MAA TARINI ENGINEERING, TALCHER-MP	KAJAL SAHOO
11	1/2023 WPC(OAC)/126/2017	ANJAN KUMAR DEY-MP	
12	1/2023 ABLAPL/16375/2022	SANGRAM SAHOO-MP	
13	1/2023 CRLREV/1/2023	ARATA SWAIN-MP	BHABANI SHANKAR DASPARIDA
14	1/2023 FAO/2/2023	MANAGER (T.P. HUB), ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
15	1/2023 TRPCRL/1/2023	SUMITRA RANI DASH-MP	RANJAN KUMAR BEHERA
16	1/2023 RVWPET/411/2019	MANAGEMENT OF M/S.NAVA BHARA VENTURES LTD.-MP	MDV.
17	1/2023 CMAPL/1/2023	MOHAMMAD ASLAM-MP	SUBHASISH SATPATHY
18	1/2023 CRLMC/1/2023	PRAVAT KISHOR ROUT-MP	BHABANI SHANKAR DASPARIDA
19	1/2023 CMP/1/2023	SATYANARAYAN DAS-MP	PRANAB KUMAR GHOSE
20	1/2023 CRLMA/126/2022	JAYADHAN MOHANTA-MP	PRSANTA KUMAR TRIPATHY
21	1/2023 CONTC/5975/2022	HRUDANANDA PATI-MP	
22	1/2023 MACA/1/2023	M/S. NEW INDIA ASSURANCE CO. LTD.-MP	GOPAL CHANDRA SAMANTARAY
23	2/2023 CMP/2/2023	CHHABI SAHU-MP	DWARIKA PRASAD MOHANTY
24	2/2023 CRLMP/2423/2022	TAPAN KUMAR KALASI-MP	MD.RIAZ
25	2/2023 FAO/3/2023	BISWARANJAN PARIDA-MP	
26	2/2023	OMKAR SUBHANKAR SWAIN-MP	PABITRA KUMAR NAYAK

27	WP(C)/34920/2022 2/2023 WA/81/2022	ASHOK KUMAR SWAIN-MP	SOUMYA MISHRA
28	2/2023 RSA/82/2020	ARATI DAS CHOUDHURY-MP	M/S.D.P.MOHANTY
29	2/2023 BLAPL/3907/2022	SANJIB BIRA-MP	S.S.RAY
30	2/2023 CMAPL/3/2023	M/S.SEEPANNA CEMENT AND FLY ASH BRICKS INDUSTRIES LTD.-MP	BHAWANIPATNA KALAHANDI-MP
31	2/2023 RVWPET/185/2020	MUNA MOHAPATRA-MP	ADV
32	2/2023 CRLA/1/2023	DAMBARU @ DAMBARUDHAR DAS-MP	BHABANI SHANKAR DASPARIDA
33	2/2023 TRP(C)/2/2023	RASHMITA PRADHAN @ MADI-MP	SIVA SANKAR CHAINI
34	2/2023 ABLAPL/15269/2022	GYANA RANJAN DAS @ JITU-MP	
35	2/2023 MACA/469/2022	M/S.ORIENTAL INSURANCE COMPANY LTD.-MP	GIRIJA PRASAD DUTTA
36	2/2023 RPFAM/2/2023	SUDHIR RANJAN DASH-MP	PRABHU PRASANNA BEHERA
37	2/2023 MATA/74/2019	JHARANA BALABANTARAY-MP	M/S.MANOJ KU.MOHANTY,M.R.PRADHAN,R.K.BISOI
38	2/2023 CRLREV/603/2022	BIDYA@BUDHI PRADHAN-MP	TRILOCHAN PANIGRAHI
39	2/2023 CRLMC/3856/2022	DAMBARUDHAR PANDA-MP	
40	3/2023 RSA/30/2002	BUDHADEVA MOHANTA-MP	M/S.R.C.MOHANTY
41	3/2023 RPFAM/3/2023	MANORANJAN RAUTRAY-MP	MANAS CHAND
42	3/2023 FAO/4/2023	DIVISIONAL MANAGER, M/S. ORIETNAL INSURANCE COMPANY LTD.-MP	
43	3/2023 MACA/456/2021	RABINDRANATH TRIPATHY-MP	PRADEEP KUMAR MISHRA
44	3/2023 CRLA/2/2023	ANANDA SAHU-MP	JAGABANDHU SAHU
45	3/2023 WP(C)/51/2021	HEERAMANI MURMU-MP	PABITRA KUMAR NAYAK
46	3/2023 MATA/1/2023	SUBRAT ROUTH-MP	NRUSINGHANANDA MAHAPATRA
47	3/2023 CRLREV/318/2012	PRASANT KUMAR DAS-MP	M/S.H.K.RAYATSINGH,(MR.L.K. MOHARANA))
48	3/2023 BLAPL/12548/2022	NRUSINGHA CHARAN SANDHIBIGRAHA-MP	
49	3/2023 ABLAPL/15270/2022	GYANA RANJAN DAS @ JITU-MP	
50	3/2023 WA/3/2023	NIRMALA ACHARYA-MP	BIBEKANANDA BHUYAN
51	3/2023 CMAPL/4/2023	BIRAJAKINKAR MISHRA-MP	TUSAR KUMAR MISHRA
52	3/2023 CRLMC/6/2023	PRASANA KUMAR KHUNTIA-MP	MANORANJAN ACHARYA
53	3/2023 RVWPET/333/2022	COMMISSIONER OF INCOME TAX-MP	TUSHAR KANTI SATAPATHY, SR.S.C.(I.T.)
54	4/2023 WP(C)/47/2021	SABITRI HANSDAH-MP	PABITRA KUMAR NAYAK
55	4/2023 ABLAPL/15024/2022	PRAFULLA KUMAR ROUTH-MP	
56	4/2023 CRLMC/9/2023	SANDHYARANI SWAIN-MP	PRAVASH CHANDRA JENA
57	4/2023 MACA/2/2023	ASHOK KATAYAT-MP	PRADEEP KUMAR MISHRA

58	4/2023 CMP/3/2023	PRATAP CHANDRA SWAIN-MP	LAKSHMAN MISHRA
59	4/2023 CRLA/3/2023	SANTOSH KUMAR SWAIN-MP	AMITAV TRIPATHY
60	4/2023 BLAPL/12987/2022	TAPAS KUMAR JENA-MP	SANJIT KUMAR DAS
61	4/2023 MATA/2/2023	SURYA PRASAD TRIATHY-MP	SADASIVA PATRA
62	4/2023 RSA/272/2002	DIGAMBAR @ H.CHANDRA-MP	M/S.ASOKE MUKHERJI
63	5/2023 BLAPL/10185/2021	DILLIP KUMAR KARNA-MP	
64	5/2023 CMP/4/2023	SULOCHANA PARIDA-MP	BHASKAR CHANDRA PANDA
65	5/2023 RSA/294/2018	MUNA MOHAPATRA-MP	
66	5/2023 WP(C)/6/2023	PRADYUMNA NAYAK-MP	SWAPNIL ROY
67	5/2023 ABLAPL/15025/2022	PRAFULLA KUMAR ROUT-MP	
68	5/2023 CRLA/3/2023	SANTOSH KUMAR SWAIN-MP	AMITAV TRIPATHY
69	5/2023 CRLMC/10/2023	SISIR KUMAR PUTHAL-MP	PRAVASH CH. JENA
70	5/2023 MACA/4/2023	RELIANCE G.I.CO. LTD.-MP	SUBRAT SATPATHY
71	6/2023 MACA/5/2023	THE ORIENTAL INSURANCE CO. LTD.-MP	S.K.SWAIN
72	6/2023 CRLMC/10/2023	SISIR KUMAR PUTHAL-MP	PRAVASH CH. JENA
73	6/2023 CRLA/736/2021	RAMA PATRA-MP	BIJAYA KUMAR RAGADA
74	6/2023 BLAPL/2824/2022	LALA AMRITSAGAR RAY @ LALA AMRUT SAGAR RAY-MP	
75	6/2023 WP(C)/8/2023	PRABHUPADA DAS-MP	SAILABALA JENA
76	6/2023 ABLAPL/15026/2022	PRAFULLA KUMAR ROUT-MP	
77	6/2023 CMP/5/2023	SRIBACHHA DASH-MP	SANDEEP RATH
78	6/2023 RSA/378/2022	UMAKANTA MOHANTY-MP	AMIT PRASAD BOSE
79	7/2023 WP(C)/9/2023	RASHMI REKHA DASH-MP	BHABANI SANKAR TRIPATHY 1 (1)
80	7/2023 CRLMC/11/2023	AMBIKA CHARAN PATTNAIK-MP	SRINIVAS MOHANTY
81	7/2023 MACA/2/2023	ASHOK KATAYAT-MP	PRADEEP KUMAR MISHRA
82	7/2023 RSA/2/2023	P. BISWANATH PRUSTY-MP	DR. NIRANJAN SWAIN
83	7/2023 CMP/7/2023	ATISH KUMAR MOHANTY-MP	DEEPAK KUMAR DAS
84	7/2023 BLAPL/9691/2022	SATYAM PRADHAN-MP	RAVI SHANKAR SAMAL, M/S.Y.DAS, N.C.MOHANTY
85	7/2023 CRLA/243/2019	MANGAL SINGH@RODEY-MP	ANIRUDHA DAS
86	7/2023 ABLAPL/15027/2022	PRAFULLA KUMAR ROUT-MP	
87	8/2023 CRLA/6/2023	SHIBA PRASAD SINGH-MP	DEBASIS TRIPATHY
88	8/2023 MACA/1278/2016	BRANCH MANAGER,M/S.RELIANCE G.I.CO.LTD.-MP	
89	8/2023	NRUSINGHA MOHAPATRA-MP	

90	ABLAPL/11196/2022 8/2023 WP(C)/10/2023	DR. SANKET KU. MOHANTY-MP	BHABANI SANKAR TRIPATHY (1)
91	8/2023 BLAPL/1393/2022	KASI @ KASI NATH SINGH-MP	SATYA PURNA PANDA
92	8/2023 CRLMC/12/2023	PITARA DIGAL-MP	ANIRUDHA DAS
93	9/2023 WP(C)/15/2023	BUTU POLLEI @ POLLAI-MP	PRAVASH CHANDRA JENA
94	9/2023 BLAPL/10225/2021	SUKANTA NAIK-MP	RITA SINGH
95	9/2023 MACA/273/2022	THE SRIRAM GENERAL INSURANCE CO. LTD.-MP	ADAM ALI KHAN
96	9/2023 CRLMC/13/2023	CHANDRAMOHAN JARIKA-MP	ARIJEET MISHRA
97	9/2023 ABLAPL/15918/2022	SUBAL BHUE-MP	
98	9/2023 CRLA/7/2023	PRASANTA KUMAR GHOSAL-MP	BISHNU PRASAD PRADHAN
99	10/2023 ABLAPL/14994/2022	GOPAL DHALI-MP	
100	10/2023 WP(C)/23/2023	MAA PALASBUDHI ELECTRICAL AND CIVIL CONSTRUCTION PUNJIB KUMAR SARANGI	
101	10/2023 MACA/201/2018	NATIONAL INSURANCE CO.LTD.-MP	M/S.GAUTAM MISRA
102	10/2023 CRLA/7/2023	PRASANTA KUMAR GHOSAL-MP	BISHNU PRASAD PRADHAN
103	10/2023 CRLMC/18/2023	RASMI RANJAN MISHRA-MP	SAMVIT MOHANTY
104	10/2023 BLAPL/12911/2022	PRAMOD KUMAR MOHANTY @ KUNU-MP	SARFARAZ AHMED
105	11/2023 MACA/10/2023	ORIENTAL INSURANCE CO. L.T.D.-MP	GIRIJA PRASAD DUTTA
106	11/2023 BLAPL/5423/2022	TRAILOKYA KESHARI SWAIN-MP	R.N.BISWAL
107	11/2023 CRLMC/20/2023	DEBEE PRASAD SATPATHY-MP	RAMAKANTA PANDA
108	11/2023 ABLAPL/15789/2022	KAMINI @ KANCHAN BEHERA-MP	
109	11/2023 WP(C)/21974/2013	M/S.MAYURBHANJ CENTR-MP	M/S.S.K.PATTANAIAK
110	11/2023 CRLA/10/2023	BENUDHAR DALABEHERA-MP	DINESH KUMAR PATRA
111	12/2023 CRLA/10/2023	BENUDHAR DALABEHERA-MP	DINESH KUMAR PATRA
112	12/2023 ABLAPL/12062/2021	JAYANTI SAHOO-MP	
113	12/2023 MACA/9/2023	ORIENTAL INSURANCE COMPANY LTD.-MP	G.P DUTTA
114	12/2023 CRLMC/3862/2022	PRASANTA KUMAR MOHANTA-MP	
115	12/2023 WP(C)/28382/2022	RAJASHREE MISHRA-MP	BHABANI SANKAR TRIPATHY (1)
116	13/2023 MACA/12/2023	M/S. TATA AIG G.I.CO. LTD.-MP	DINESH KUMAR PATRA
117	13/2023 CRLMC/21/2023	BIPRABAR BAI-MP	SAROJ KUMAR DASH
118	13/2023 WP(C)/28390/2022	PUNEET KUMAR BISWAL-MP	BHABANI SANKAR TRIPATHY (1)
119	14/2023 WP(C)/18641/2022	ABDUL KASIM SHAIKH @ SK. ABDUL KASIM-MP	
120	14/2023 CRLMC/22/2023	PURNANANDA MENDALI-MP	ANIRUDHA DAS

121	15/2023 CRLMC/23/2023	BISWANATH KARNA-MP	ANIRUDHA DAS
122	15/2023 WP(C)/21974/2013	M/S.MAYURBHANJ CENTR-MP	M/S.S.K.PATTANAIAK
123	16/2023 CRLMC/1730/2022	M/S. NANDI COTTON GINNING MILL PRIVATE LIMITED-MP	PANANDA RAO
124	16/2023 WP(C)/21974/2013	M/S.MAYURBHANJ CENTR-MP	M/S.S.K.PATTANAIAK
125	17/2023 CRLMC/24/2023	TARA SANTA-MP	ANIRUDHA DAS
126	17/2023 WP(C)/6462/2010	GANDHAMARDAN MINES-MP	M/S.K.P.MISHRA
127	18/2023 WP(C)/36/2023	ABDUL LOKMAN KHAN-MP	SUKANTA KUMAR NAYAK
128	18/2023 CRLMC/1731/2022	M/S. NANDI COTTON GINNING MILL PRIVATE LIMITED-MP	PANANDA RAO
129	19/2023 WP(C)/11965/2016	UMAKANTA DAS-MP	
130	19/2023 CRLMC/31/2023	BALABHADRA MALIK-MP	CHITTARANJAN PATTNAIK
131	20/2023 CRLMC/3799/2022	RAKESH KUMAR KAMBLE-MP	
132	20/2023 WP(C)/32334/2022	JHARANA PATRA-MP	
133	21/2023 CRLMC/34/2023	MD.DOST@SK.DOST MOHAMMAD-MP	DINESH KUMAR MOHANTY
134	21/2023 WP(C)/34/2023	RANJAN KUMAR SETHI-MP	AJAYA KUMAR ROUT
135	22/2023 CRLMC/35/2023	UTTAM KUMAR SOREN-MP	DEBASNAN DAS
136	22/2023 WP(C)/38/2023	SASHIKANTA SATPATHY-MP	PRADEEP KUMAR MAHAPATRA
137	23/2023 WP(C)/39/2023	TAPAN KUMAR NAYAK-MP	BIGYAN KUMAR SHARMA
138	23/2023 CRLMC/36/2023	ARTATRANA BARIK-MP	SACHIDANANDA PADHEE
139	24/2023 CRLMC/3264/2022	NABA KISHORE LENKA-MP	
140	24/2023 WP(C)/15867/2022	M/S. ORIQUA LTD., WEST BENGAL-MP	BANSHIDHAR BAUG
141	25/2023 CRLMC/39/2023	SRINIBAS BARIK-MP	SUNIL KUMAR PANDA
142	25/2023 WP(C)/41/2023	SANGEETA MAHARANA-MP	AMITAV TRIPATHY
143	26/2023 WP(C)/12796/2016	BARAPADA SCHOOL OF ENGINEERING AND TECHNOLOGY-MP	SWINI PATNAIK, MR. R.K.RATH (SR. ADV.)
144	27/2023 WP(C)/43/2023	M/S. VINAYAK AGRO INDUSTRIES, SUNDARGARH-MP	KARTIK KURMY
145	28/2023 WP(C)/35674/2022	M/S.MDSG CONSTRUCTION PRIVATE LTD. NUAPADA-MP	PRABODHA CHANDRA NAYAK
146	29/2023 WP(C)/35674/2022	M/S.MDSG CONSTRUCTION PRIVATE LTD. NUAPADA-MP	PRABODHA CHANDRA NAYAK
147	30/2023 WP(C)/44/2023	GANJAM DISTRICT RICE MILL OWNERS ASSOCIATION, GANJAM-MP	AMRIPATHY
148	31/2023 WP(C)/264/2022	PINKEY KUMARI-MP	
149	32/2023 WP(C)/35627/2022	RAJIB LOCHAN NAYAK-MP	NITISH KUMAR MISHRA
150	33/2023 WP(C)/34272/2022	M/S.CHITRAKA EARTMOVERS AND BUILDERS, BBSR-MP	PAUROVINDA MOHANTY
151	34/2023 WP(C)/45/2023	M/S. AGRISHANK LOGISTIC, JHARKHAND-MP	PRATIK DASH
152	35/2023	NITYA KISHORE DAS-MP	ANUP NARAYAN MOHANTY

153	WP(C)/47/2023 36/2023	PRATAP KUMAR NAYAK-MP	CHANDRAKANTA NAYAK
154	WP(C)/51/2023 37/2023	BIMALA KUMARI MOHANTY-MP	
155	WP(C)/1069/2019 38/2023	SHREE SHREE SHREE JAGANNATH UDYOG-MP	
156	WP(C)/19135/2018 39/2023	AJAYA KUMAR LENKA-MP	RANJAN KUMAR NAYAK
157	WP(C)/55/2023 40/2023	RADHASHYAMA RAM-MP	M/S.SSUMANTA KUMAR NAYAK
158	WP(C)/22940/2017 41/2023	BHABANI SHANKAR MAHANTA-MP	BIDYADHAR MANSINGA
159	WP(C)/58/2023 42/2023	RADHA KANTA BHUYAN-MP	TAPAN KUMAR BISWAL
160	WP(C)/59/2023 43/2023	THE SECRETARY, BUDEN PRIMARY AGRICULTURE CO-OPERATIVE SOCIETY SAHID-MP	
161	WP(C)/2134/2020 44/2023	SATYANANDA RAULA-MP	TUSHAR KANTI SATAPATHY
162	WP(C)/61/2023 45/2023	KAILASH CHANDRA PATRA-MP	MANOJ KUMAR MOHANTY
163	WP(C)/62/2023 46/2023	QAMAR SULTANA-MP	DWARIKA PRASAD MOHANTY
164	WP(C)/36812/2022 47/2023	EXECUTIVE ENGINEER, ELECTRICAL, NESCO-MP	M/S.B.K.NAYAK (1), M/S PRASANTA KUMAR TRIPATHY
165	WP(C)/15153/2019 48/2023	ISWAR CHANDRA LENKA-MP	SUBHASREE MOHANTY
166	WP(C)/63/2023 49/2023	SIDHARTHA KUMAR PADHI-MP	SUBHASREE MOHANTY
167	WP(C)/64/2023 50/2023	PRAHALAD ROUT-MP	SUBHASREE MOHANTY
168	WP(C)/66/2023 51/2023	JAYA PRAKASH SAHU-MP	SUBHASREE MOHANTY
169	WP(C)/68/2023 52/2023	SURYA KUMAR ROUT-MP	SUBHASREE MOHANTY
170	WP(C)/70/2023 53/2023	BISHNU CHARAN SAHOO-MP	SUBHASREE MOHANTY
171	WP(C)/72/2023 54/2023	TRINATH SAHU @ SAHOO-MP	AMITAV TRIPATHY
172	WP(C)/74/2023 55/2023	MANORANJAN SAHOO-MP	SUBHASREE MOHANTY
173	WP(C)/75/2023 56/2023	RAMESH CHANDRA PANDA-MP	JITINDER KUMAR MISHRA (2)
174	WP(C)/76/2023 57/2023	SK. ABDUL JAFAR RAY-MP	ANJAN KUMAR BISWAL
175	WP(C)/80/2023 58/2023	ORIENTAL INSURANCE COMPANY LTD., SAMBALPUR-MP	PRASANTA KUMAR MAHALI
176	WP(C)/86/2023 59/2023	SUBHASMITA KHATUA-MP	SOUMYA MISHRA
177	WP(C)/87/2023 60/2023	SNEHASIS SAHOO-MP	J.K. RATH, AVIJIT MISHRA
178	WP(C)/35371/2022 61/2023	MAHESWAR MALLIK-MP	RUDRA NARAYAN PARIJA
179	WP(C)/95/2023 62/2023	NARAYAN BEHERA-MP	RUDRA NARAYAN PARIJA
180	WP(C)/96/2023 63/2023	SARITA BHARIMALLA-MP	SANTOSH KUMAR NANDA
181	WP(C)/6665/2020 64/2023	RAJENDRA KUMAR KHANDAI-MP	JAJATI KESHARI KHUNTIA
182	WP(C)/100/2023 65/2023	PRATIMA JENA-MP	M/S.UMESH CH.BEHURA
183	WP(C)/24198/2017 66/2023	JAGANNATH MOHANTY-MP	PRAMODA KUMAR MISHRA
	WP(C)/113/2023		

184	67/2023 WP(C)/116/2023	JANMEJAY BAL-MP	SAILABALA JENA
185	68/2023 WP(C)/123/2023	MANOJ KUMAR BEHERA-MP	PRADEEP KUMAR PARIDA
186	69/2023 WP(C)/124/2023	SANJUKTA NAYAK-MP	PRADIP KUMAR MALLICK
187	70/2023 WP(C)/126/2023	HUSNARA BEGUM-MP	SHUBHENDU KUMAR PARIDA
188	71/2023 WP(C)/133/2023	BALIMED SERVICE CO OPERATIVE SOCIETIES, BHADRAKANT	KUMARI KESHARI KHUNTIA
189	72/2023 WP(C)/136/2023	ANITA PODDAR-MP	SUBASH CHANDRA PUSPALAKA
190	73/2023 WP(C)/137/2023	PARESH GIRI @ PARESH CHANDRA GIRI-MP	DINESH KUMAR PATRA